

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3049

ANSWERED ON:05.09.2007

AMOUNT SPENT ON AFFORESTATION

Chavda Shri Harisinh Pratapsinh;Renge Patil Shri Tukaram Ganpatrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the amount spent on afforestation during each of the last three years, State-wise;
- (b) the details of the amount earned from forests during each of the last three years;
- (c) whether the forest mafia are active in several forests causing damage to the forests;
- (d) if so, the number of such incidents taken place during the last three years alongwith the details of the action taken by the Government in this regard; and
- (e) the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIS. REGUPATHY)

- (a) The Ministry of Environment and Forests is implementing National Afforestation Programme (NAP) Scheme in the country for regeneration of degraded forests and adjoining lands. The scheme is being implemented through a two-tier decentralized mechanism of Forest Development Agency (FDA) at the Forest Division level and Joint Forest Management Committees (JFMCs) at village level. Details of amount spent during last three years, State-wise, (2004-05 to 2006-07) is at Annexure-I.
- (b) This Ministry does not maintain the records of income received from forests.
- (c) to (e) No report regarding active involvement of mafia in causing damage to forests has been received. However incidents of illicit felling do take place and the details are given at Annexure-II. The protection and management of the forests is the responsibility of concerned State Government and action against the offender is taken as per the existing Acts/Rules in place. This information is not maintained at Government of India level.